

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:38

ANSWERED ON:19.11.2001

RECOVERY OF ANNUAL CHARGES FROM PRIVATE AIRLINES BY AAI

ANANDRAO ADSUL;ANANT GANGARAM GEETE

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Airports Authority of India (AAI) recovers any annual charges from the private airlines;
- (b) if so, the details of the facilities being provided by the AAI to the private airlines in lieu of the aforesaid charges; and
- (c) the details of the profit earned by the Government during the last three years as a result thereof?

Answer

THE MINISTER OF CIVIL AVIATION (SHRI SYED SHAHNAWAZ HUSSAIN)

(a): No annual charge is recovered from the private airlines by the Airports Authority of India (AAI).

(b)& (c): Do not arise.